

1

MCRC-28811-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE DEVNARAYAN MISHRA ON THE 13th OF OCTOBER, 2025

MISC. CRIMINAL CASE No. 28811 of 2025

JAIRAM YADAV

Versus

THE STATE OF MADHYA PRADESH

Appearance:

Shri Manan Agrawal - Advocate for the petitioner.

Shri C.K. Mishra - Government Advocate for the respondent/State.

<u>ORDER</u>

This M.Cr.C. is filed under Section 528 of the BNSS for to transfer the investigation of FIR No.73/2025 registered at Police Station- Mohangarh, District - Tikamgarh to an independent or competent agency.

- 2 Shri Kamal Singh Thakur S.H.O., Mohangarh, District- Tikamgarh pernsonaly present before the Court has submitted that fair investigation is going on.
- 3. Considering the aforesaid, no further action is required in the matter, hence, this M.Cr.C. is **disposed of** with a direction to the concerned the Police Officer to complete the investigation and collect the evidence scientifically.
 - 4. With the aforesaid, the petition is disposed of.

(DEVNARAYAN MISHRA) JUDGE